

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:773  
ANSWERED ON:15.07.2014  
REPEALING ARTICLE  
Roy Prof. Saugata

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any proposal to repeal Article 370 of the Constitution of India;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has consulted/proposes to consult all stakeholders in the matter; and
- (d) if so, the details thereof and their response thereto if any, including further steps taken/being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a):No, Madam.
- (b) to (d):Question do not arise in view of (a) above.